

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 281 OF 2015 &  
IA NOS. 460 & 480 OF 2015 &  
IA NOS. 167, 332 & 387 OF 2016**

**Dated: 30<sup>th</sup> October, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**The Tata Power Delhi Distribution Ltd. ... Appellant(s)  
Vs. ... Respondent(s)  
Delhi Electricity Regulatory Commission & Ors.**

Counsel for the Appellant (s) : Mr. Vishal Anand  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1  
  
Mr. S.K. Chaturvedi for R-2  
  
Mr. H.S. Phoolka, Sr. Adv.  
Mr. Sumeet Pushkarma for R-3  
  
Ms. Ankita Bafna for DVB Engg. Asso.

**ORDER**

List the matter for hearing on **19.12.2017.**

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*